

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

COARM:

(IB)-917(ND)2019

PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.06.2019

NAME OF THE COMPANY: M/s. Ved Contracts Pvt. Ltd. V/s. M/s. RG  
Infra Build Pvt. Ltd.

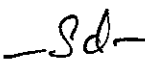
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present for the Petitioner:	Mr. Amit Prabhat Desh Pande, Advocate		
	Present for the Respondent:	Mr. Aman Anand, Mr. Aishwarya Kaushik & Mr. Parth Kaushik, Advocates		

**ORDER**

Ld. Counsel for the Corporate Debtor prays for an adjournment on grounds that the arguing counsel is not available. At his request, adjourned to 2<sup>nd</sup> July, 2019

  
(V.K. Subburaj)  
Member (T)

  
(Ina Malhotra)  
Member (J)